Notification No. G.S.R. 335(E)., dated the 19<sup>th</sup> June, 2024, publishing the Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Amendment Rules, 2024, under Section 14A of the Aircraft Act, 1934 along with Explanatory Memorandum.

[Placed in Library. See No. L. T. 606/18/24]

## Report and Accounts (2022-23) of ISI, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Rao Inderjit Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Ninety-first Annual Report of the Indian Statistical Institute (ISI), Kolkata, for the year 2022-23.
- (b) Ninety-first Annual Accounts of the Indian Statistical Institute (ISI), Kolkata, for the year 2022-23, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 195/18/24]

## Notifications of the Ministry of Power

DR. L. MURUGAN: Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I lay on the Table:-

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:-
  - (1) G.S.R. 36(E)., dated the 11<sup>th</sup> January, 2024, publishing the Electricity (Amendment) Rules, 2024.
  - (2) G.S.R. 45(E)., dated the 17<sup>th</sup> January, 2024, publishing the Electricity (Second Amendment) Rules, 2024.
  - (3) L-1/2064/2022-CERC., dated the 23<sup>rd</sup> January, 2024, publishing the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023.